

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT
LOK SABHA
UNSTARRED QUESTION NO. 3343
ANSWERED ON 21/03/2023

COMPLAINTS REGARDING POOR QUALITY OF MATERIAL UNDER PMGSY

3343. SHRI ASHOK KUMAR RAWAT:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the work of package number UP 33175 (GMM Road to Nevada Paras (Mallawan) old work) has been completed in the year 2021-22 through Pradhan Mantri Gram Sadak Yojana (PMGSY) in the districts comes under Misrikh Parliamentary constituency of Uttar Pradesh State especially in Hardoi district and renewal and five years maintenance work of package number UP 16 R (Package group no 33-16 R) is being completed;
- (b) if so, the details thereof;
- (c) whether the complaints have been received from the concerned people's representatives in May, 2022 regarding use of poor quality construction material and its intensive investigation by constituting a high-level technical committee at the Central Ministry level for preventing the misuse of central revenue with immediate effect and ensuring departmental action against the engineers involved in it after the investigation;
- (d) if so, the details thereof; and
- (e) the action taken/being taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b) The work of package no. UP33175 [GMM Road to Nevada Paras (Mallawan)] was sanctioned under Pradhan Mantri Gram Sadak Yojana-III (PMGSY-III) in 2020-21 and the same has been completed on 24.04.2022. The said road is under Defect Liability Period of 5 years. The State Government has informed that renewal work under Package Group No. UP-33/16R was cancelled by UPRRDA and this road was transferred to the State Division of PWD.

(c) to (e) No such complaint was received in the Ministry in May, 2022. However as per the information received from the State Government of Uttar Pradesh, in the meeting of District Monitoring Committee, complaint of uprooting of ballast on the said road was raised by Hon'ble Member of Parliament. State Government has further informed that the restoration work of the said road has now been completed by the concerned contractor. The road was also inspected by State Quality Monitor and has been found to be satisfactory. The concerned Chief Engineer, PMGSY of the State has also inspected the road and found the construction work to be satisfactory.

Further, on 02.02.2023, a complaint regarding poor quality of the package number UP 33175 was raised under Rule 377 by Hon'ble MP Shri Ashok Kumar Rawat. The road was thereafter inspected by a team of NQMs and was found satisfactory.
